BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 192/7/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

Name of the Company:

Daimler Financial Services Pvt Ltd.

V/s.

ADVOCAK Detisione

JSM Devcons India Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Companies Act, 2013

SIGNATURE DESIGNATION REPRESENTATION S.NO. NAME (CAPITAL LETTERS)

1. Nikunj J. Merade Muocare Pestition

2. Vishelt. Derve For RATAN. J. DATEL

<u>ORDER</u>

Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nikunj Mevada i/b Learned Advocate Mr. Rajan Patel present for Financial Creditor/Petitioner. None present for Respondent.

Learned Counsel Mr. Vishal Dave requested for some time on the ground of absence of his colleague who is out of station and has to argue the matter.

List the matter 11.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 4th day of December, 2017.